

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 273 OF 2015 IN
DFR NO. 1363 OF 2015**

Dated: 26th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Chhattisgarh State Load Despatch Centre Appellant (s)
Versus
M/s. Arasmeta Captive Power Co. Ltd. & Ors. Respondent (s)**

**Counsel for the Appellant(s) : Mr. Apoorv Kurup
Mr. A.C. Boxipatro**

ORDER

**IA NO. 273 OF 2015
*(Appl. for Condonation of delay)***

Issue notice to the Respondents returnable on 24.09.2015. Dasti in addition is permitted.

List the matter on **24.09.2015.**

**(I.J. Kapoor)
Technical Member
Ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**